

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 46/RP/2017 along with I.A. 83/2017**

Subject : Petition for review and modification of the Order dated 20.9.2017 in Petition No. 227/TT/2014.

Date of Hearing : 27.2.2018

Coram : Shri A.S. Bakshi, Member  
Dr. M. K. Iyer, Member

Petitioner : Bhopal Dhule Transmission Company Limited

Respondents : Power Grid Corporation of India Limited and 8 others

Parties present : Shri Vishal Binod, Advocate, BDTCL  
Ms. Suparna Srivastava, Advocate, PGCIL  
Shri Vivek Kumar Singh, PGCIL  
Shri Aryaman Saxena, PGCIL  
Shri B. Dash, PGCIL  
Shri Rakesh Prasad, PGCIL  
Shri Aryaman Saxena, PGCIL

**Record of Proceedings**

Bhopal Dhule Transmission Company Ltd. (BDTCL) has filed the instant Review Petition against the Commission's order dated 20.9.2017 in Petition No. 227/TT/2014. BDTCL has also filed an Interlocutory Application No.83/IA/2017 praying of staying the operation of order dated 20.9.2017 during the pendency of the Review Petition.

2. Learned counsel for the Review Petitioner sought a short adjournment as the arguing counsel is in some personal difficulty, which was not objected by the respondent present. The Commission allowed the review petitioner's request.

3. The Commission directed to list the petition for hearing on 10.4.2018

By order of the Commission

sd/-  
(T. Rout)  
Chief (Law)

